

12.02 hrs.

PAPERS LAID ON THE TABLE

[English]

Notifications under section 23 of the Prevention of Food Adulteration Act 1954. Annual Report and Review on the working of the Hospital Sciences Consultancy Corporation (India) limited, New Delhi. Statements showing reasons for delay in laying Annual Report, Review of the All India Institute of Medical Science, New Delhi. etc.

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : Sir, on behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954 :
 - (i) The Prevention of Food Adulteration (Seventh Amendment) Rules, 1985 published in Notification No. G.S.R. 746(E) in Gazette of India dated the 20th September, 1985.
 - (ii) The Prevention of Food Adulteration (Third Amendment) Rules, 1985 published in Notification No. G.S.R. 293(E) in Gazette of India dated the 23rd March, 1985, together with a corrigendum thereto published in Notification No. G.S.R. 587(E) in Gazette of India dated the 17th July, 1985.
 - (iii) G.S.R. 748(E) published in Gazette of India dated the 23rd September, 1985 containing corrigendum to Hindi version of Notification No. 587(E) published in Gazette

of India dated the 17th July, 1985.

[Placed in Library. See No. LT 2280/86]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government on the working of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1984-85.
 - (ii) Annual Report of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 2281/86]
- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1984-85 under section 19 of the All India Institute of Medical Sciences Act, 1956.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1984-85 together with Audit Report thereon, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Institute of Medical Sciences, New Delhi, for the year 1984-85.

Yoga and Naturopathy, New Delhi for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT 2286/86]

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT 2282/86]

(6) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Central Council of Indian Medicine, New Delhi, for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT 2283/86]

(7) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT 2284/86]

(8) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Vishwayatan Yogashram, New Delhi, for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT 2285/86]

(9) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council for Research in

Statutory Investigation into Railway Accidents (Amendment) Rules, 1985, Annual Report of the Chief Commissioner of Railway Safety Lucknow on the working of the Commission of Railway Safety for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : I beg to lay on the Table—

(1) A copy of the Statutory Investigation into Railway Accidents (Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 704 in Gazette of India dated the 27th July, 1985 issued under section 84 of the Indian Railway Act, 1890.

[Placed in Library. See No. LT 2287/86]

(2) A copy of the Annual Report (Hindi and English versions) of the Chief Commissioner of Railway Safety, Lucknow, on the working of the Commission of Railway Safety for 1984-85.

[Placed in Library. See No. LT 2288/86]

Notifications No. F 4(5)-W & M/85 dated 19.3.86 regarding Market Loans.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of Notification No. F. 4(5)-W&M/85 (Hindi and English versions) dated the 19th March, 1986 regarding market loans.

[Placed in Library. See No. LT 2289/86]

Notification approving the Visakhapatnam Port Trust (Mode of Payment of Port charges) Regulations, 1974. Annual Reports and Reviews on the working of the Visakhapatnam Dock Labour Board and Calcutta Dock Labour Board for the year 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table—

- (1) A copy of Notification No. G.S.R. 1188 (Hindi and English versions) published in Gazette of India dated the 28th December, 1985 approving the Visakhapatnam Port Trust (Mode of Payment of Port Charges) Regulations, 1974, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. LT 2290/86]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Visakhapatnam Dock Labour Board for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) on the working of the Visakhapatnam Dock Labour Board, for the year 1984-85.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 2291/86]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Calcutta Dock Labour Board for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Calcutta Dock Labour Board for the year 1984-85.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT 2292/86]

- (6) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Shipping Development Fund Committee for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT 2293/86]

Annual Reports and Reviews on the working of the Board of Apprenticeship Training (Northern region) Kanpur etc. etc. Notifications under section 28 of the University Grants Commission Acts 1956.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship training (Northern Region) Kanpur, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2294/86]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region) Bombay, for the year 1984-85 along with Audited Accounts.
 (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Western Region) Bombay, for the year 1984-85.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
 [Placed in Library. See No. LT 2295/86]
- (5) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1984-85 together with Audit Report thereon.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
 [Placed in Library. See No. LT 2296/86]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti Samiti, New Delhi, for the year 1984-85 along with Audited Accounts.
 (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gandhi Smriti Samiti, New Delhi, for the year 1984-85.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in Library. See No. LT 2297/86]
- (9) A copy of the Annual Accounts (Hindi and English versions) of Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1984-85 together with Audit Report thereon.
 [Placed in Library. See No. LT 2298/86]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 1984-85 along with Audited Accounts.
 (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Nehru Memorial Museum and Library, New Delhi, for the year 1984-85.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
 [Placed in Library. See No. LT 2299/86]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1984-85 along with Audited Accounts.
 (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1984-85.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
 [Placed in library. See No. LT 2300/86]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Book Trust, India, New Delhi, for the year 1984-85.

(15) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in library. See No. LT 2301/86]

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Asiatic Society, Calcutta for the year 1984-85.

(17) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

[Placed in library. See No. LT 2302/86]

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rampur Raza Library, Rampur, for the year 1984-85.

(19) A statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (18) above.

[Placed in library. See No. LT 2303/86]

(20) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhavan Society, India, New Delhi, for the year 1984-85.

(ii) A copy of the Audited Accounts (Hindi and English versions) of the Bal Bhavan Society, India, New Delhi, for the year 1984-85.

(iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bal Bhavan Society, India, New Delhi, for the year 1984-85.

(21) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

[Placed in library. See No. LT 2304/86]

(22) A copy each of the following Notifications (Hindi and English versions) under section 28 of the University Grants Commission Act, 1956 :

(i) The University Grants Commission (Qualifications required of a person to be appointed to the teaching staff of a university or other institutions affiliated to it) (Amendment) Regulation, 1985 published in Notification No. F. 1-93/74 (CP) in Gazette of India dated the 27th July, 1985.

(ii) The University Grants Commission (the minimum standards of instructions for the grant of the first degree through formal education in the faculties of Arts, Music,

Social Sciences, Commerce and Sciences) Regulations, 1985 published in Notification No. F.1-117/83 (CP) in Gazette of India dated the 14th December, 1985.

(iii) The University Grants Commission (the minimum standards of instructions for the grant of the first degree through non-formal/distance education in the faculties of Arts, Humanities, Fine Arts, Music, Social Sciences, Commerce, and Sciences) Regulations, 1985 published in Notification No F.1-117/83 (CP) in Gazette of India dated the 14th December, 1985.

(iv) The University Grants Commission (Establishment and Maintenance of Institution) Regulations, 1985 published in Notification No. F.1-18/84 (CPP) in Gazette of India dated the 4th January, 1986.
[Placed in library. See No. LT 2305/86]

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 13th March, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 13th March, 1986 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.04 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 13th March, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.05 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Thirty-first and Thirty-second Reports

SHRI RANJIT SINGH GAEKWAD (Baroda) : Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

(i) Thirty-first Report on action taken on their 179th Report (Seventh Lok Sabha) on Jawaharlal Nehru University.

(ii) Thirty-second Report on action taken on their 223rd Report (Seventh Lok Sabha) regarding Claims outstanding against a Collaborator.